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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2548/2003

Friday, this the 17th day of October, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri S.A. Singh, Member (A)

Smt. Rukhmani Devi Pathak,  
W/o Late Shri Birender Kishore Pathak,  
R/o 1, East Guru Angad Nagar,  
Patpatganj,  
Delhi-110092.

..Applicant  
(Service of all notices on the applicant  
Counsel's following address:

Satya Mitra Garg,  
113-C, DDA Flats, Motia Khan  
Jhandewalan, New Delhi-55

(By Advocate: Shri S.M. Garg)

Versus

1. Govt. of NCT of Delhi, through  
its Director,  
Delhi Health Services,  
Karkardooma, Delhi-110092.

2. Govt. of NCT of Delhi, through  
its Director,  
Dte. of Indian Systems of Medicine & Homeopathy,  
Tibbia College Campus, New Delhi.

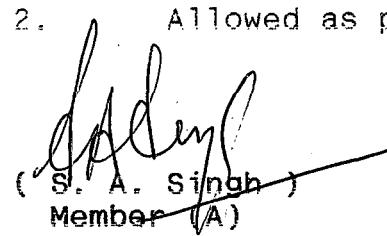
..Respondents  
(service of all notices to the Respondents  
on the above addresses)

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

Learned counsel for applicant states that he  
would file a petition for disobedience of the directions  
of this Tribunal. Subject to aforesaid, he does not  
press the present petition.

2. Allowed as prayed, dismissed as withdrawn.

  
(S. A. Singh)  
Member (A)

  
( V.S. Aggarwal )  
Chairman

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